

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)370(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2017

NAME OF THE COMPANY: M/s. Vimal Organics Ltd. Vs. M/s. Anya Polytech and Fertilizers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms. Shikha Kumari, CS

ORDER

Re-notify this case on 27th September, 2017, in view of the Special Bench being constituted L

— Sd —

(S. K. Mohapatra)
Member (T)

— Sd —

(Ina Malhotra)
Member (J)